## CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

Second Floor, Commercial Complex, Indiranagar, Bangalore-560 838.

Dated: 3 NOV 1993

APPLICATION NO(s). 857 of 1993.

Plicant(S) B.H.Raghunath

v/s. Respondent(s)Chief General
Manager, Telecom, Bangalore X Diker

- 1. Sri.K.V.Suryanarayanaiah, Advocate,No.HL-587 Fort, Krishnarajapuram,Bangalore-560 036.
- The Chief General Manager, Karnataka Telecom Circle, No.1,Old Madras Road, Ulsoor,Bangalore-560 008.

SUBJECT: - Forwarding of copies of the Order passed by the Central Administrative Tribunal, Bangalore Bench Bangalore.

Please find enclosed herewith a copy of the ORDER/STAY/INTERIM ORDER.passed by this Tribunal in the above said application(s) on \_27th October 1993.

JUDICIAL BRANCHES.

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BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL

BANGALORE BENCH : BANGALORE

DATED THIS THE 27TH DAY OF OCTOBER. 1993

## PRESENT

HON'BLE JUSTICE MR. P.K. SHYAMSUNDAR .. VICE CHAIRMAN
HON'BLE MR. V. MAMAKRISHNAN .. MEMBER (A)

## APPLICATION No.857/93

B.H. Raghunath,
Aged about 53 years,
S/o. Late Sri C.R.H. Jetty,
working as Section Supervisor,
Office of the Director,
QA Evaluation, CACT Comp-lex,
Doorvaninagar, Bangalore-560 016.

Applicant

(Shri K.V. Suryanarayanaiah .. Advocate)

Vs.

The Chief General Manager,
Department of Telecom,
Karnataka Telecom Circle,
No.1, Old Madras Road, Ulsoor,
Bangalore-560 008.

Respondent

This application, having come up before this Tribunal today for admission, Hon'ble Justice Mr. P.K. Shyamsundar, Vice Chairman, made the following:

## ORDER

Having heard the learned counsel for the applicant,
we think it appropriate to direct the Chief General Manager,
Telecom QA Circle, Bangalore, to dispose off forthwith the
representation made by the applicant in connection with his
seniority viz., the representation at Annexure—A7 dated 3.12.92,
which is said to be still pending. But, even after disposal of
the said representation, if the applicant is still aggrieved
it will be open to him to renew his grievance before this Tribunal.



With this observation, this application stands 2. disposed off finally. Let a copy of the order be sent to the Chief General Manager, Karnataka Circle, Bangalore for information and necessary action.

MEMBER (A)

VICE CHAIRMAN

MARKIN

BoH. Raghwrath VI. N.S. Ramachamokran, Chief G.M. Telegam. 655

2 CP 47/94 OA 857/93

Office Notes

Orders of Tribunal

Date

VR (MA)/ANV (MJ) 12.9.94

As the department has already disposed of the representation dated 3.12.92 vide letter dated 12.8.94, this proceedings does not survive. If the applicant is still aggrieved, he has to pursue the his remdy in some other forum. The alleged contemners are discharged.

Ordered accordingly.

Solm(3) 12/0194

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TRUE COPY

Central Administrative Tribunal

Bangalore Bench Bangalore